

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2016/424

Date: 14.10.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignations tendered by the following Probationer-Trainee Junior Personal Assistants, Rajasthan High Court, Jodhpur are hereby accepted with effect from the dates mentioned against their names:-

<i>S.N</i>	<i>Name with Address</i>	<i>With effect from</i>
1	Shri Sartaj Ahmad S/o Shri Shafique Ahmad, Chak Afzal URF Pure Lila, Mau Aima, Allahabad, (U.P.) PIN- 212507	03.10.2016 (F/N)
2	Shri Mohammad Akbar S/o Shri Mohammad Aslam, Room No. 67 M.B. House, University of Allahabad, Allahabad (U.P.)- PIN-211002.	03.10.2016 (F/N)
3	Shri Anand Prakash Panday S/o Shri Kamlesh Panday,329/13 D/1 Shivkuti teliyarganj, Allahabad (U.P.) PIN-211004	07.10.2016 (F/N)

By Order,


REGISTRAR [ADMN.]

No:I/A(iii)(a)(1)/04/2013/2068

Date: 14.10.16

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 2.Director, Rajasthan State Judicial Academy, Jodhpur.
- 3.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur.
- 4.Senior Librarian, Rajasthan High Court, Jodhpur.
- 5.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 6.Confidential Branch, Rajasthan High Court, Jodhpur.
- 7.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
- 8.Concerned Shri
9. Personal file.


REGISTRAR [ADMN.]